

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A. B. A. No. 2862 of 2020**

Mustaque Qureshi **Petitioner**

Versus

The State of Jharkhand **Opp. Party**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Petitioner :Mr. Amit Kumar, Advocate
For the State :Mr. Suraj Verma, A.P.P

02/Dated: 09.09.2020

1. Learned counsel for the petitioner and learned A.P.P are present.
2. Learned counsel for the petitioner submits that he has filed the undertaking to remove the defects as pointed out by the office.
3. Heard. Office to check and verify and list the application under the appropriate heading after two weeks.

(AMITAV K. GUPTA, J.)

Rohit/-